

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 219**  
TO BE ANSWERED ON 09.03.2018

**PRADHAN MANTRI MATRU VANDANA YOJANA**

219. SHRI DINESH TRIVEDI  
SHRIMATI MAUSAM NOOR

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Matru Vandana Yojana (PMMVY) has diluted the rights of women as the benefits under the programme is conditional and restricted to one child per woman, thereby rendering a large number of women out of its purview and benefits;
- (b) if so, the details thereof and the reasons for restricting the benefits under the scheme only for the first birth and the low amount of cash incentive/cash transfer thereunder;
- (c) whether the PMMVY has been held up by several delays and administrative complications and if so, the details thereof;
- (d) whether the Government has also reduced the allocation to the scheme in the Budget 2018, if so, the details thereof and the reasons therefor; and
- (e) whether the Government proposes to provide cash incentives for medical care and nutritional support to the women beneficiaries under the scheme and if so, the details thereof?

**ANSWER**

MINISTER FOR WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (e) A statement has been laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. 219 raised by Shri Dinesh Trivedi and Shrimati Mausam Noor for answer on 09.02.2018 regarding Pradhan Mantri Matru Vandana Yojana (PMMVY)**

(a) & (b) No, Madam. The Government has approved Pan-India implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY), a new Centrally Sponsored Conditional Cash Transfer Scheme, on 17.05.2017 for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to the eligible beneficiaries for first living child of family. Normally, the first pregnancy of a woman exposes her to new kinds of challenges and stress factors. Hence, the scheme provides support to the mother for the safe delivery and immunization of her first child. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.

(c) No, Madam. The Government has approved Pan-India implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) on 17.05.2017 for implementation across the country with effect from 01.01.2017. The implementation guidelines of the scheme and Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been launched on 01.09.2017. So far, more than 14 lakhs beneficiaries have been enrolled for receiving maternity benefit on web-based dedicated MIS software PMMVY-CAS. 4,34,970 beneficiaries have been made the payment under the scheme as on 01.03.2018,

(d) The proposed allocation for the financial year 2018-19 is Rs.2400.00 crore against Rs.2449.00 crore as approved by the Government. However, the budgeted allocation for 2018-19 is sufficient for implementation of the scheme as substantial amount will be available in ESCROW accounts of the State Governments/UT Administrations from the allocation of previous year.

(e) Under PMMVY, cash incentive is provided to eligible beneficiary as partial compensation for the wage loss so that the beneficiary can take adequate rest before and after delivery of her first child and the cash incentive provided would lead to improved health seeking behaviour amongst the Pregnant Women and Lactating Mothers.

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